instrumentation of Landing System at **Calicut Airport**

3561. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether there is any proposal to Instrumentation introduce System at the Calicut Airport; and
 - (b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b) The National Airports Authority has a proposal to instal Instrument Landing System (ILS) at Calicut airport during the Eighth Plan period subject to the availability of funds.

Supply of Power to Kerala

3562. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of POWER AND NON-**CONVENTIONAL ENERGY SOURCES** be pleased to state:

- (a) the quantum of power being supplied to Kerala every year from the Central Sector stations;
- (b) whether there is any proposal to increase power supply from the Central Sector Stations to Kerala to meet the shortages; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-**CONVENTIONAL ENERGY SOURCES** (SHRI KALP NATH RAI): (a) The total power supplied to Kerala from the Central Sector Stations during 1990-91 and April.1991-July, 1991 was 1361.7 million units and 530.7 million units respectively.

(b) and (c) Sharing of the power generated from Central Generating Stations is fixed among the States constituting each region. To the extent to which the Central Generating Stations in southern region increase the gross generation, the powerflow to Kerala will also correspondingly increase. Steps are being taken to increase the generation at Ramagundam Super Thermal Power Station by improving coal supply to Ramagundam.

Railway Level Crossings in Kerala

3563. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of RAILWAYS be pleased to state:

- (a) the details of unmanned level crossings in Kerala; and
- (b) the action being taken to convert these level crossings into manned ones expeditiously?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS MALLIKARJUN): (a) There are 159 Nos. 'C' class unmanned level crossings in Kerala as on 31.3.1991.

(b) The Railways undertake manning of the unmanned level crossings only after a firm proposal for the same is sponsored by the State Government/ Local authority, duly consenting to share/ bear the cost thereof, as per rules.

However, the Railways on their own also have been undertaking manning of such of the unmanned level crossings. where warranted on account of traffic visibility consideration. or Manning of two level crossings has been included in the Works Programme of 1990-91.

Outstanding Dues of R.E.C.

3564. SHRI J. CHOKKA RAO: Will the POWER AND NONof CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) whether the Rural Electrification Corporation has requested the Andhra Pradesh State Electricity Board in March, 1991 to pay the outstanding dues in cash:
 - (b) if so, the reasons therefor;
- (c) whether the Rural Electrification Corporation accepts payment from other State Electricity Boards by cheques; and
- the (d) if SO. reasons discrimination?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (d) Rural Electrification Corporation has been requesting all State Electricity Boards includina Andhra Pradesh State Electricity Board, for realisation of its dues. While the Corporation's own preference is to receive the amounts by Demand Drafts or Telegraphic Transfers, the mode of payment is ultimately left to be decided by the State Electricity Boards themselves and the Corporation does not refuse payment by cheques.

Expansion of Haldia Refinery

3565. SHRI SATYAGOPAL MISRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there is any proposal under consideration for the expansion of Haldia refinery:
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF **PETROLEUM** AND NATURAL **GAS** (SHRI SHANKARANAND)! (a) No, Sir.

- (b) Does not arise.
- (c) Infrastructural constraints do not permit such expansion.

Supply of Coal to Karnataka

SHRI V. **SREENIVASA** PRASAD: Will the Minister of COAL be pleased to state:

- (a) whether the Government have slashed coal supplies to industries in Western and Southern regions by over 50 percent which has severly industries in many States including Karnataka:
 - (b) if so, the reasons therefor;
- (c) whether the cement industry and taxtile units have suffered due to this cut: and
- (d) if so, the steps Government propose to take to meet the demand of coal to industries in Karnataka?

THE DEPUTY MINISTER IN THE (SHRI MINISTRY OF COAL S.B. NYAMAGOUDA): (a) to (d) It is true that coal supply to non-core sector industries during the first quarter of the year, 1991-92 were affected because more coal was being despatched on priority to core sectors, mainly the power Therefore non-core sector industrial units including textiles units in different States, including Karnataka had to face some difficulties. Even core sector industry like cement had to put up with occasional shortfalls in coal supply. However, steps have since been taken to improve the situation. Ministry of Coal have issued instructions to all coal companies to supply at least 50% of the linked quantity of coal to non-core sector industries. Higher priority in movement of coal is being accorded for cement sector. This is expected to improve the availability of coal to industries all over the country including Karnataka.

Power Tariff Structure

3567. SHRI V. SREENIVASA PRASAD: SHRI M.V. CHANDRASHEKARA MURTHY:

Will the Minister of POWER AND NON-CONVENTIONAL **ENERGY** SOURCES be pleased to state:

- (a) whether the Planning Commission has urged the State Governments to pay immediate attention to the tariff structure: and
- (b) if so, the details of the proposed action in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) The Planning Commission has not issued any specific instructions to the Governments on the tariff structure of State Electricity Boards, However, the need to rationalise the tariff structure for improving the financial position of the SEBs has been emphasised to the States from time to time in various forums of discussions, and for taking steps like equity participation, provision of specific grant to meet the losses for supply of power to the agriculture sector, revision of tariff, improving of performance generating stations, reducing T&D losses, etc. so that they earn the necessary statutory surplus of 3%.

Airlink between Bhubaneswar-Madras etc.

3568. SHRI BRAJA KISHORE TRIPATHY: SHRI RABI RAY:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government of Orissa